GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO:- 184

ANSWERED ON-21/07/2025

Shortage of Teacher in Government School

†184. SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether it is a fact that several posts of teachers are vacant in secondary and higher secondary schools in Nagpur district of Maharashtra;
- (b) if so, the number of the said vacancies, category and subject-wise;
- (c) whether the Government is aware that several Government and Government aided Schools in Nagpur district are in a dilapidated condition and the quality of education is getting affected due to shortage of teachers and if so, whether the Government has formulated any special plan for redevelopment of schools and filling up of vacant posts there in Nagpur district; and
- (d) if so, the details thereof and the progress made so far and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDARY)

(a) to (d): Education being a subject in the Concurrent List of the Constitution, an overwhelming majority of the schools in the country comes under the administrative control of States/UTs. The recruitment and rational deployment of teachers come under the purview of the respective State Governments/UT Administrations. As per the UDISE+ 23-24 report, the total number of in-position teachers in secondary and higher secondary schools in Maharashtra are 13,674 and 8,767 respectively. The data regarding the vacant posts of teachers is maintained by respective state government. The Government of Maharashtra has designed the PAVITRA portal to streamline the recruitment process for teachers in the State.

The Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides financial assistance to the States and UTs to maintain appropriate Pupil-Teacher Ratio (PTR) for various levels of schooling, as per norms prescribed in the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as amended from time to time.

As per the UDISE+ 2023-24 report, 400 government schools and 9 government-aided schools are in a dilapidated condition in the Nagpur district of Maharashtra.

Based on the proposals received from the Government of Maharashtra, the Central Government has sanctioned upgradation of 227 building-less and dilapidated building schools in the State from FY 2018-19 to FY 2024-25 as per the norms of Samagra Shiksha scheme. However, the financial support towards upgradation of schools under Samagra Shiksha is provided to States/UTs on a lump sum basis and not to individual districts.
